

F.No 01(15)/Roster/CESTAT/2011
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi – 66

Dated: 21.10.2011

ORDER NO. 214 OF 2011

The Hon'ble Vice-President/HOD has been pleased to order the following sitting commencing from **31/10/2011 to 25/11/2011** for **CESTAT Mumbai** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Mr. S.S. Kang, Vice-President and Hon'ble Mr. Sahab Singh, Member (Technical)	From 08.11.11 to 11.11.11	All Excise Division Bench matters
Hon'ble Mr. Ashok Jindal, Member (Judicial) and Hon'ble Mr. P.R. Chandersekaran, Member (Technical)	From 31.10.11 to 25.11.11	All Customs & Service Tax matters
Hon'ble Mr. Sahab Singh, Member (Technical)	From 31.10.11 to 04.11.11 And 14.11.11 to 25.11.11	All Single Member Matters

N.B. Whenever any Member of Division Bench is not available, other Member of that Bench will hear Single Member matters and Stay applications of that Bench will be heard by the other Bench.

By Order


(S. Chandran)
Registrar

Copy to:

SPS to Hon'ble President/Hon'ble Vice-President/Hon'ble Members/P.A.Registrar/Dy.Registrar/Asstt.Registrar/Bar Association/CDR/SDRs/NoticeBoard/Website/Guard File/Office Copy.



F.No 01(15)/Roster/CESTAT/2011
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi – 66

Dated: 21.10.2011

ORDER NO. 215 OF 2011

The Hon'ble Vice-President/HOD has been pleased to order the following sitting commencing from **31/10/2011 to 25/11/2011** for **CESTAT Kolkata** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Mr. S.S. Kang, Vice-President and Hon'ble Mr. S.K. Gaule, Member (Technical)	From 14.11.11. to 25.11.11	All Division Bench Matters.
Hon'ble Mr. S.K. Gaule, Member (Technical)	From 31.10.11 to 11.11.11	All Single Member matters

By Order


(S. Chandran)
Registrar

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F.No 01(15)/Roster/CESTAT/2011
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi – 66

Dated: 21.10.2011

ORDER NO. 216 OF 2011

The Hon'ble Vice-President/HOD has been pleased to order the following sitting commencing from 31/10/2011 to 25/11/2011 for CESTAT Chennai to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Dr. C. Satapathy Member (Technical)	From 31.10.11 to 25.11.11	All Single Member matters

By Order


(S. Chandran)
Registrar

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Registrar

F.No 01(15)/Roster/CESTAT/2011
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi – 66

Dated: 21.10.2011

ORDER NO. 217 OF 2011

The Hon'ble Vice-President/HOD has been pleased to order the following sitting commencing from **31/10/2011** to **25/11/2011** for **CESTAT Bangalore** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Mr. P.G. Chacko, Member (Judicial) and Hon'ble Mr. M. Veeraiyan, Member (Technical)	From 31.10.11 to 25.11.11 (Except Friday)	All Division Matters

N.B.: Whenever any Member of Division Bench is not available, other Member of that Bench will hear Single Member matters.

On every Friday Respective Members will hear the Single Member Matters.

By Order


(S. Chandran)
Registrar

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Members/P.A.Registrar/Dy.Registrar/Asstt.Registrar/Bar Association/
CDR/SDRs/NoticeBoard/Website/Guard File/Office Copy.


Registrar

